

(b) whether it is a fact that State Government has no power to intervene therein and if so, the detailed reasons therefor;

(c) the authority which makes the allotment of agencies and the number of such agencies in Himachal Pradesh which perform the sale of the trucks of the aforesaid company ;

(d) whether vehicles are given to the people from different States from these agencies producing affidavits by passing the permanent residents of the State and no magistrate is asked to ascertain whether the person obtaining the vehicle belongs to Himachal Pradesh or other State; and

(e) if so, whether Central Government will take appropriate action in this regard and empower the State Government to keep complete information of the distribution of quota so that there is no infringement of the rights of the permanent residents of the State ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT GHANANA) : (a) & (b). The manufacturers have reported that during 1979-80, 397 Tata Vehicles were supplied to Himachal Pradesh. There is no statutory control of Government on sale and distribution of commercial vehicles. Consequently, no State-wise quota exists. These vehicles are sold by the manufacturers in accordance with the commercial procedures established by them. Government however, advise the manufacturers to cater to the emergent requirements that may arise in respect of any State.

(c) Appointment of dealers is made by the manufacturers. TELCO have reported that there are two dealers in Himachal Pradesh for Tata Vehicles.

(d) TELCO have reported that in accordance with their procedure, dealers are required to book orders from customers with residential/business address in Himachal Pradesh and for registration in Himachal Pradesh, Persons booking orders are not required to furnish any affidavit.

(e) As there is no statutory control on the sale and distribution of vehicles the question of delegation of powers to State Governments does not arise.

Obsolete Defence Armoury

4320. SHRI N. K. SHEJWALKAR : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that as compared to India Pakistan is having more

sophisticated and advanced weapons like tanks, missiles and planes ;

(b) what efforts have been made to discard obsolete armoury and update the armoury of the three services to make its punch power more effective than at present ;

(c) whether it is a fact that nearly 100 million pieces of light, medium and heavy armaments are now rusting in the various parts of the country ; and

(d) if so, what is proposed to be done with regard to this ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) it is not in public interest to divulge details.

(b) Phasing out of old equipment and its replacement by the modern one is a continuous process in the three Services. The Defence Plan 1979-84 lays down more stress on mobility, fire power and modern communications rather than on augmentation of numbers.

(c) No Sir. It may however be stated that certain light, medium and heavy armament items are declared obsolete or obsolescent from time to time following well established procedure and detailed scrutiny at appropriate levels. They are inspected at laid down intervals to ensure that they are stored in conditions as prescribed in various regulations.

(d) Action is taken to dispose of the obsolete items through normal departmental channels and also through DGS & D.

India's Position to Supply Arms Designs to Foreign Countries.

4321. SHRI G. Y. KRISHNAN : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that India is in a position to supply certain designs of arms to foreign countries for defence purposes ; and

(b) if so, the names of such countries which are getting arms and other training in our Defence Academy at present ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (b). It would not be in the interest of the State to disclose details in regard to supply of designs and export of arms to other countries,